

(46)


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26-11-19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : S. DHARANI & 2 OTHERS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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- | REPRESENTATION BY WHOM | | | |
|------------------------|---------------------------------|------------------------|---|
| 1. | R.VIDHYA SHANKAR | Adv. for Petitioners | R.vidhya Shankar |
| 2. | HARISHANKAR MANI
JERIN ASHER | Counsel for Respondent |  |

ORDER

At request of both the parties, post this matter on 10.01.2020.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)